

Form -2							
List of cases in which e-payment of Court fees was made during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -3							
List of cases in which Electronic Service of process has taken place during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -4						
List of total no. of cases randomly allocated during the month						
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

Form -5							
List of cases in which cases Management Hearing was held during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form 6**Contested commercial cases disposed during the month of February, 2023**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital												
2	Addl. District Judge, Commercial Court Dehradun	1	Arb 246/2019	Kaushalya Contractors and Developers Pvt Ltd	Sanjeev Kaushal	08.01.2019	Yes	01.02.2023	1482	Contested	03.02.2023	2	Sec-34

		2	Arb 42/2022 Old No. 114/2018	BHEL Vs Kaushalya Contractors and Developers Pvt Ltd	Tanmay	08.01.2019	Yes	01.02.2023	1482	Contested	03.02.2023	2	Sec-34
		3	Exe 175/2019 Old No. 10/2017	Shriram Transport Vs. Saleem	AK Multani	02.03.2017	No	11.02.2023	2160	Contested	13.02.2023	2	Sec-36
		4	Misc 28/2021	Sanjay Jain Vs. Mahindra and Mahindra Finance Ltd.	AK Jain	08.04.2021	No	11.02.2023	667	Contested	13.02.2023	2	Sec-9
		5	OS 112/2021	State Bank of India Vs. Mohd Akbar	Rs Bajwa	13.12.2021	No	11.02.2023	424	Contested	13.02.2023	2	Sec-37
		6	Exe 91/2021	Sundram Finance Ltd Vs. Amit Kumar Singh	Breet Singh	31.08.2017	No	11.02.2023	370	Contested	13.02.2023	2	Sec-36
		7	Exe 163/2021	Poonawalla Fincorp Ltd Vs. Brijveer Singh	Parvinder Kumar	23.08.2021	No	11.02.2023	535	Contested	13.02.2023	2	Sec-36
		8	OS 67/2022	Shriram Enterprises Vs. Shri Hanuman Handicraft	Amit Sharma	01.08.2022	No	11.02.2023	93	Contested	13.02.2023	2	Sec-37
		9	OS 68/2022	Jai Bharat Enterprises Vs. Hanuman Handicraft	Amit Sharma	9.2.2022	No	11.02.2023	93	Contested	13.02.2023	2	Sec-37
		10	Exe 88/2022	HDB Financial Vs Manish Kumar	Gourav Sharma	03.08.2022	No	11.02.2023	87	Contested	13.02.2023	2	Sec-36

		11	OS 111/2022	Hillway Const. Co. Pvt Ltd Vs. Ral Vikas Nigam Ltd	Pranav Ahluwalia	15.09.2022	No	11.02.2023	121	Contested	13.02.2023	2	Sec-37
		12	OS 156/2022	Vijay Dangwal Vs. Vinood Arora	Rajesh Sajwan	01.05.2018	No	11.02.2023	1735	Contested	13.02.2023	2	Sec-37
		13	Arb 130/2019	Uttar Bharat Hydro Power Private Ltd Vs. Uttarakhand Power Corporation	Kamal Virmani	16.11.2017	No	17.02.2023	1635	Contested	20.02.2023	2	Sec-34
		14	Arb 134/2019	UPCL Vs. Uttar Bharat Hydro Power Ltd	Anurag Sharma	16.01.2017	No	17.02.2023	683	Contested	20.02.2023	2	Sec-34
		15	Exe 131/2019 Old No. 135/2017	Mahavir Transmission Udyog Pvt Ltd Vs. Dakshianchal Vidyut Vitran Nigam Ltd	Vaibhav jain	21.07.2017	No	23.02.2023	1123	Contested	25.02.2023	2	Sec-36
		16	Exe 130/2019 Old No. 163/2018	Mahavir Transmission Udyog Pvt Ltd Vs. Dakshianchal Vidyut Vitran Nigam Ltd	Vaibhav jain	30.08.2018	No	23.02.2023	1087	Contested	25.02.2023	2	Sec-36
		17	Misc 117/2022	Dakshinanchal Vidyut Vitran Nigam Ltd. Vs. Mahavir Transmission Udyog Pvt Ltd	Yogesh Sethi	8.12.2022	No	23.02.2023	77	Contested	25.02.2023	2	Sec-9
		18	Misc 116/2022	Dakshinanchal Vidyut Vitran Nigam Ltd. Vs. Mahavir Transmission Udyog Pvt Ltd	Yogesh Sethi	08.12.2022	No	23.02.2023	77	Contested	25.02.2023	2	Sec-9

		19	Arb 283/2019	State of Uttarakhand Vs. Hillways Construction	Ashok Dimri	13.11.2019	No	28.02.2023	1294	Contested	02.03.2023	2	Sec-34
		20	Arb 284/2019	State of Uttarakhand Vs. Hillways Construction	Ashok Dimri	13.11.2019	No	28.02.2023	1294	Contested	02.03.2023	2	Sec-34

Form 7						
Summary of Commercial Cases during the month						
Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		72	1	0	73
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1069	65	41	1093

**Form 6(i):
Mediation Data during the month**

List of cases received for Pre-Institution Mediation and Settlement during the month						
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Almora	7	1	Nil	Nil	8
3	DLSA, Dehradun	131	20	1	19	131
4	DLSA, Haridwar	1	3	1	Nil	3
5	DLSA, U.S. Nagar	Nil	1	Nil	1	Nil

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS,
COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND**

FOR THE MONTH OF February - 2023

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	65	-	-	-	1
No. of appeals filed	-	-	-	-	0
No. of cases pending	1093	-	-	-	73
No. of cases disposed of	41	-	-	-	0